

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

STARRED QUESTION No. *323

TO BE ANSWERED ON 12/08/2025

Schemes for the Empowerment of Divyangjans

*323. Shri Vijay Kumar Hansdak:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of Divyangjans and from SC category who have been empowered, as per the latest estimates, category and State-wise;
- (b) the details of the schemes implemented by the Government for their empowerment;
- (c) the total funds allocated and utilised along with the physical targets planned and achieved since 2019, year-wise;
- (d) whether the Government has undertaken any evaluation to assess the implementation and impact of its various schemes; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(Dr. VIRENDRA KUMAR)

- (a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (e) of the Lok Sabha Starred Question No. 323 raised by Shri Vijay Kumar Hansdak, Hon'ble MP regarding 'Schemes for the Empowerment of Divyangjans' for answer on 12.08.2025

(a) to (c): As per the 2011 Census, the total population of Divyangjans (Persons with Disabilities) in the country was 2.68 crore, which is about 2.21% of the country's total population. The Census 2011 data was based on the disability classifications under the now repealed Persons with Disabilities (PWD) Act of 1995. After the enactment of Rights of Persons with Disabilities (RPwD) Act 2016, the categories of disabilities has been increased from the earlier 7 to now 21 categories of disabilities.

Details of number of Persons with Disabilities (State and Gender wise) as per Census 2011 is at Annexure-I.

The Government of India has undertaken several initiatives for the empowerment and upliftment of Divyangjans. The RPwD Act, 2016, effective from 19.04.2017, ensures rights like equality, education, employment and accessibility. It mandates at least 4% reservation in government jobs under Section 34 and 5% in higher education under Section 32 for benchmark disabilities.

Although relief to the disabled is a State subject by virtue of entry 9 of the State List of the Constitution of India, the Central Government supports the efforts for welfare, skill development and inclusive, accessible India through its major initiatives and schemes that inter alia include the following: -

(i) Assistance to Persons with Disabilities for Purchase/Fitting of Aids and Appliances (ADIP): The Department is implementing the Scheme of 'Assistance to Persons with Disabilities for Purchase/Fitting of Aids and Appliances (ADIP)' under which funds are released to various Implementing Agencies to assist the eligible persons with disabilities (Divyangjan) in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential throughout the country.

(ii) Deendayal Divyangjan Rehabilitation Scheme (DDRS):- Under Deendayal Divyangjan Rehabilitation Scheme (DDRS), financial assistance is provided to the voluntary Organizations/ State Project Implementing agencies for (i) setting up of District Disability Rehabilitation Centres (DDRCs) and (ii) running various projects for the welfare/empowerment of Persons with Disabilities (PwDs) including Special School for the Children with Visual, Hearing and Intellectual disability including Children with Cerebral Palsy etc., aimed at

enabling them to maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels.

(iii) Scholarship Schemes for Students with Disabilities: Department is implementing Umbrella Scheme 'Scholarships for Students with Disabilities' comprising six components viz., Pre-matric, Post-matric, Top Class Education, National Overseas Scholarship, National Fellowship for PwDs and Free Coaching schemes with an objective to remove financial, physical and psychological barriers, enabling the Divyang students to pursue education and live with dignity. Funds are disbursed directly to students' bank accounts (DBT mode) Pan India.

(iv) UDID Scheme: The UDID (Unique Disability ID) Scheme provides a single digital ID card for Persons with Disabilities, streamlining access to government benefits. It eliminates redundant documentation, ensures transparency, and promotes inclusivity by linking welfare schemes directly to beneficiaries, empowering PwDs with easier access to rights and opportunities.

In addition, this department is also implementing the schemes for the Empowerment of PwDs viz. (i) National Action Plan for Skill Development of Persons with Disabilities (NAP-SDP) (ii) Awareness Generation and Publicity (AGP) & In Service Training and (iii) Creation of Barrier-Free Environment & Accessible India Campaign (AIC) (iv) Indira Gandhi National Disability Pension Scheme (IGNDPS) of National Social Assistance Programme (NSAP).

In addition, the Chief Commissioner for Persons with Disabilities is mandated to take measures to protect the rights of persons with disabilities. Also, the National Divyangjan Finance and Development Corporation (NDFDC), a Central Public Sector Enterprises under the Department, has the main objective of promoting economic developmental activities for the rehabilitation of the beneficiaries and to promote self-employment and other enterprises of persons with disabilities.

Details of Divyangjans benefitted and funds utilization (State wise) under various schemes of the Department from 2019-20 to 2024-25 is at Annexure-II.

(d) & (e): The Department periodically sponsors Impact Evaluation Studies through independent evaluation agencies (Third Party). The study aims to assess the implementation, impact and proper utilization of funds by the implementing agencies. The Impact Evaluation Studies of the ADIP, DDRS and Scholarship Schemes were conducted in 2021 by the National Institute of Labour Economics Research and Development (NILERD), New Delhi. The key recommendations emerging from the evaluation were given due attention and accordingly necessary action has been taken to adopt/implement them.

Annexure-I

The number of Persons with Disabilities (State and Gender wise) as per Census 2011				
S.No.	State / UT	Males	Females	Total
1.	JAMMU & KASHMIR	204834	156319	361153
2.	HIMACHAL PRADESH	86321	68995	155316
3.	PUNJAB	379551	274512	654063
4.	CHANDIGARH	8743	6053	14796
5.	UTTARAKHAND	102787	82485	185272
6.	HARYANA	315533	230841	546374
7.	NCT OF DELHI	138379	96503	234882
8.	RAJASTHAN	848287	715407	1563694
9.	UTTAR PRADESH	2364171	1793343	4157514
10.	BIHAR	1343100	987909	2331009
11.	SIKKIM	9779	8408	18187
12.	ARUNACHAL PRADESH	14245	12489	26734
13.	NAGALAND	16148	13483	29631
14.	MANIPUR	31174	27373	58547
15.	MIZORAM	8198	6962	15160
16.	TRIPURA	35482	28864	64346
17.	MEGHALAYA	23326	20991	44317
18.	ASSAM	257385	222680	480065
19.	WEST BENGAL	1127181	890225	2017406
20.	JHARKHAND	426876	343104	769980
21.	ODISHA	674775	569627	1244402
22.	CHHATTISGARH	334093	290844	624937
23.	MADHYA PRADESH	888751	663180	1551931
24.	GUJARAT	612804	479498	1092302
25.	DAMAN & DIU	1300	896	2196
26.	DADRA & NAGAR HAVELI	1893	1401	3294
27.	MAHARASHTRA	1692285	1271107	2963392
28.	ANDHRA PRADESH	1224459	1042148	2266607
29.	KARNATAKA	726521	597684	1324205
30.	GOA	17016	15996	33012
31.	LAKSHADWEEP	838	777	1615
32.	KERALA	394706	367137	761843
33.	TAMIL NADU	657418	522545	1179963
34.	PUDUCHERRY	16373	13816	30189
35.	ANDAMAN & NICOBAR ISLANDS	3861	2799	6660
	Total	14988593	11826401	26814994

Annexure-II**Scheme for Assistance to Persons with Disabilities for Purchase/ Fitting of Aids /Appliances (ADIP Scheme)**

	2019-20			2020-21			2021-22			2022-23			2023-24			2024-25		
Name of the State / Uts	Funds utilized (Rs. in Lakhs)	No. of Benef	No. of SC Benef	Funds utilized (Rs. in Lakhs)	No. of Benef.	SC Benef.	Funds utilized (Rs. in Lakhs)	No. of Benef.	No. of SC Benef.	Funds utilized (Rs. in Lakhs)	No. of Benef.	SC Benef.	Funds utilized (Rs. in Lakhs)	No. of Benef	No. of SC Benef.	Funds utilized (Rs. in Lakhs)	No. of Benef.	No. of SC Benef.
A&N	5.35	115	27	8.29	162	0	8.06	145	3	7.23	154	0	0.06	1	0	14.5	218	6
Andhra Pradesh	720.78	12593	1744	303.32	2658	383	1194.8	10256	1899	686.16	7726	1225	2084.3	17500	3202	1686.58	10076	2335
Arunachal Pradesh	12.08	204	26	14.9	289	17	20.79	300	62	0	0	0	4.57	40	0	10.13	86	1
Assam	591.06	8297	696	639.01	9708	889	341.62	4900	100	1003.06	11572	176	1302.62	17350	1205	1075.56	11506	2402
Bihar	236.63	3104	453	645.19	7233	1004	496.22	5951	744	1076.87	13143	860	2427.1	23912	2129	785.37	5152	1272
Chandigarh	11.31	128	6	31.68	301	51	9.76	128	13	39.12	422	38	31.39	163	34	186.78	781	243
Chhattisgarh	349.38	3283	178	403.22	3316	593	118.44	891	100	152.36	1768	273	37.42	320	43	231.7	1365	365
Delhi	35.85	1006	116	38.33	666	19	268.36	4214	549	247.13	2120	214	423.51	3293	308	907.76	5847	975
Daman & Diu	0.00	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Goa	9.59	139	0	156.5	2161	81	2.24	24	4	0	0	0	40.66	418	11	33.18	224	7
Gujarat	616.26	6105	391	946.82	13648	747	993.29	15250	1727	443.07	5032	758	1539.78	18648	1292	3244.66	26560	4339
Haryana	981.58	10287	1494	134.94	1539	66	338.85	4072	907	678.06	5937	1609	1077	5930	1079	750.92	4005	1061
Himachal Pradesh	12.10	255	65	169.7	2559	761	68.74	1272	406	143.74	1924	514	153.25	1808	446	157.36	1752	317
Jammu and Kashmir	131.25	1813	220	151.22	2390	116	311.89	4129	569	507.6	6878	30	542.88	6817	439	328.6	2967	231
Jharkhand	0.00	0	0	104.8	1365	359	380.45	5197	456	851.16	10804	862	629.64	7742	687	836.88	8277	2106
Karnataka	267.34	5119	595	92.15	2181	327	249.31	4829	599	421.81	5622	884	1248.22	15752	2642	1324.58	10996	2831

Kerala	182.47	2683	281	425.57	5181	659	168.6	2442	295	222.35	2912	599	563.87	6766	490	152.72	1425	74
Ladakh	1.26	23	0	0	0	0	0	0	0	1.89	59	0	28.79	355	16	13.39	130	0
Lakshadweep	0.00	0	0	0	0	0	0	0	0	0	0	0	1.66	15	2	18.83	257	4
Madhya Pradesh	1085.08	11615	1326	1995.08	21347	3353	2693.85	25053	4519	1732.72	19930	3911	4283.69	33542	7070	2520.72	14102	3584
Maharashtra	2622.04	28678	6041	8511.82	19589	2629	7913.55	30073	1485	1568.47	10836	1935	4211.25	54455	6771	2636.5	19309	3065
Manipur	5.70	89	0	73.15	660	113	47.25	594	65	47.93	581	15	21	259	2	43.97	440	15
Meghalaya	3.27	34	0	7.45	151	0	19.94	212	0	172.87	2295	3	3.87	42	0	50.84	777	180
Mizoram	0.00	0	0	0	0	0	5.78	67	16	0.13	1	0	10.41	297	0	29.78	373	26
Nagaland	12.62	253	0	6.55	163	0	28.47	496	34	23.82	380	0	3.16	48	0	47.82	590	14
Odisha	839.73	10935	1257	982.29	12770	1200	882.07	12055	1612	784.57	10164	1018	953.44	11232	1823	1579.03	15556	4175
Puducherry	32.94	383	78	5.98	78	0	37.73	612	0	0	0	0	24.37	302	58	102.59	393	62
Punjab	671.38	10444	3145	326.7	4054	534	1281.55	14815	5115	902.06	8006	3857	1703.61	11259	4982	2029.32	8273	3181
Rajasthan	816.57	12061	2093	731.5	10493	1963	452.83	7488	1442	667.52	10132	1784	2155.48	19873	3290	1697.81	15407	3762
Sikkim	15.10	197	88	7.91	173	13	0.00004	4	0	3.15	67	6	4.27	61	6	2.68	18	3
Tamil Nadu	906.16	13417	2813	623.28	8407	1585	1336.24	21746	4571	859.85	11327	1810	1137.29	12622	2156	416.12	2499	432
Telangana	380.87	2221	554	355.19	2667	530	1134.44	5982	1067	420.54	2321	392	1389.14	11380	2419	1417.24	8961	1815
The Dadra & Nagar Haveli	2.92	160	11	17.79	285	5	5.42	86	2	21.13	233	12	4.78	49	5	54.05	455	46
Tripura	11.38	569	35	46.05	724	356	59.54	878	123	292.69	4203	193	89.49	1142	319	90.32	784	137
Uttar Pradesh	3638.68	45479	4690	2750.69	33823	3318	2855.02	33697	4742	3823.14	35149	4800	7479.29	50042	11084	9244.49	54834	11370
Uttarakhand	80.06	3868	255	80.32	6141	447	132.48	5854	828	185.59	4244	490	275.44	2510	391	401.98	2442	469
West Bengal	976.95	14390	2354	715.28	11967	1398	267.67	5159	920	1587.88	24169	4053	958.23	10344	3216	1358.66	14652	4028
Total	16265.76	209947	31032	21502.7	188849	23516	24125.2	228871	34974	19575.68	220111	32321	36845	35483.41	57617	35483.41	251489	54933

GIA released State wise under Deendayal Divyangjan Rehabilitation Scheme (DDRS) since 2019-20

(Rs. in Lakh)

S. No.	Name of the State	2019-20		2020-21		2021-22		2022-23		2023-24		2024-25	
		GIA released (Rs. in lakh)	No. of Benef.	GIA released (Rs. in lakh)	No. of Benef.	GIA released (Rs. in lakh)	No. of Benef.	GIA released (Rs. in lakh)	No. of Benef.	GIA released (Rs. in lakh)	No. of Benef.	GIA released (Rs. in lakh)	No. of Benef.
1	Andhra Pradesh	2663.05	6187	1639.88	5620	1779.89	4620	2648.41	5605	2851.56	4604	2728.44	5085
2	Assam	124.72	603	90.7	248	167.76	488	261.34	753	136.87	327	228.25	285
3	Bihar	23.67	53	0	0	41.89	55	33.54	69	68.65	111	48.96	139
4	Chhattisgarh	49.78	187	1.63	110	47.58	110	0	0	0	0	74.14	93
5	Delhi	32.65	501	247.67	685	162.74	615	185.51	937	166.89	688	191.70	714
6	Gujarat	131.96	864	43.32	378	120.66	447	72.77	437	95.19	187	108.84	215
7	Haryana	154.81	512	140.19	505	101.99	292	128.93	444	174.61	377	148.67	432
8	Himachal Pradesh	71.77	302	69.2	212	67.15	144	69.05	89	84.13	119	101.12	154
9	Jammu & Kashmir	4.53	81	0	0	0	0	0	0	0	0	0	0
10	Jharkhand	10.39	64	0	0	0	0	26.09	0	0	0	0	0
11	Karnataka	41.31	339	81.3	373	135.6	389	139.92	685	73.73	104	94.87	294
12	Kerala	611.82	2112	628.3	1656	725.3	1883	762.41	2081	455.2	1549	1632.25	3951
13	Ladakh	0	0	0	0	0	0	0	0	0.44	0	0	0
14	Madhya Pradesh	155.5	639	248.31	822	325.57	682	382.72	803	484.55	764	307.05	832
15	Maharashtra	342.21	3036	180.11	2049	71.46	1677	383.87	523	311.19	1354	101.16	0
16	Manipur	974.01	2597	596.24	1523	741.55	1478	1016.29	2681	946.48	1942	1091.05	1894
17	Meghalaya	32.59	443	105.37	322	29.64	84	101.76	361	87.86	352	165.55	482
18	Mizoram	33.9	168	11.73	20	0	0	29.22	61	17.26	60	6.51	86
19	Nagaland	2.48	30	26.32	47	0	0	30.36	60	46.83	48	38.28	53

20	Odisha	1001.05	3239	789.16	5953	1457.59	5306	929.8	4776	1382.09	2067	1284.63	2360
21	Punjab	133.65	588	98.92	272	149.27	505	168.06	682	211.68	697	294.16	703
22	Rajasthan	261.6	1096	150.58	370	286.26	528	239.28	546	320.06	513	350.38	489
23	Tamil Nadu	191.9	786	208.25	706	137.06	1267	184.7	1320	312.15	1052	260.89	1036
24	Tripura	0	0	0	0	0	0	15.57	44	51.67	0	0	0
25	Uttar Pradesh	1018.59	4105	1335.24	3580	1389.36	3604	1147.75	3249	1653.52	3017	2051.16	4095
26	Uttarakhand	84.07	197	102.68	144	68.67	142	87.29	125	80.48	62	157.41	304
27	West Bengal	335.46	3621	336.31	1935	606.89	1389	811.67	4424	782.79	7162	610.29	7766
28	Telangana	1646.76	5513	1168.25	3932	1439.72	4397	1527.48	4389	2121.26	3271	1780.89	3278
29	Puducherry	32.61	141	18.48	80	35.89	71	85.27	205	80.65	162	82.75	158
	Total	10166.84	38004	8318.14	31542	10089.49	30173	11469.06	35349	12997.79	30589	13939.4	34898

*DEPwD does not keep SC/ST/General/OBC category wise data for Deendayal Divyangjan Rehabilitation Scheme (DDRS)

Scholarship for Students with Disabilities

S N	State/UT	(Rs. in Crores)													
		2019-20		2020-21		2021-22		2022-23		2023-24		2024-25		Total Benic iaries	Total Amou nt
		Benefi iaries	Amount	Benefic iaries	Amount	Benefici aries	Amount	Benefici aries	Amount	Benefic iaries	Amount	Benefici aries	Amount		
1	ANDAMAN & NICOBAR	0	0.0000	0	0.0000	0	0.0000	0	0.0000	0	0.0000	0	0.0000	0	0
2	ANDHRA PRADESH	628	5.2399	201	2.4243	1343	4.7474	3070	6.2620	625	3.4455	336	1.2836	6203	2.34026
3	ARUNACHAL PRADESH	0	0.0000	0	0.0000	0	0.0000	0	0.0000	0	0.0000	0	0.0000	0	0
4	ASSAM	1089	2.1467	19	0.7497	783	2.0207	71	0.6710	322	1.0701	83	0.2721	2367	6.9303
5	BIHAR	1771	6.5574	902	3.6822	2278	9.0513	1257	5.4317	1441	11.941 0	875	6.4377	8524	43.1012
6	CHANDIGARH	17	0.3961	1	0.0833	34	0.0327	90	0.1927	343	0.7525	912	1.6520	1397	3.1092
7	CHHATTISGA RH	344	0.6806	7	0.1262	1125	1.5298	612	3.0101	456	0.7552	410	1.1986	2954	7.3006
8	DADRA & NAGAR HAVELI	8	0.0086	1	0.0007	15	0.0130	28	0.0294	5	0.0057	0	0.0000	57	0.0574
9	DAMAN & DIU	0	0.0000	0	0.0000	0	0.0000	1	0.0009	2	0.0021	2	0.0023	5	0.0053
10	DELHI	476	1.9945	8	1.1388	313	1.0253	502	1.6585	149	1.2949	107	0.5453	1555	7.65
11	GOA	11	0.0162	6	0.0358	26	0.0551	25	0.0389	26	0.0344	22	0.0670	116	0.24
12	GUJARAT	250	1.2744	1379	3.2426	1577	2.7591	1240	2.5580	1034	2.6293	1023	2.8364	6503	15.29
13	HARYANA	239	0.8956	111	0.5673	275	1.0701	285	1.2916	136	0.9477	61	0.2683	1107	5.04
14	HIMACHAL PRADESH	142	0.3826	78	0.4865	186	0.5762	179	1.3118	204	1.0861	168	0.7366	957	4.57

15	JAMMU AND KASHMIR	206	1.0056	545	2.4355	594	1.7661	547	1.8832	291	2.1764	79	0.3515	2262	9.61
16	JHARKHAND	286	1.1987	99	0.7906	145	0.9909	762	8.3186	331	3.4345	114	1.0288	1737	15.76
17	KARNATAKA	1100	5.0541	1239	5.4413	3331	16.9334	3026	16.2860	3428	23.200 2	1722	7.5166	1384 6	74.43
18	KERALA	3669	5.4825	4192	4.1035	5095	7.2184	4932	7.6189	3992	6.2938	5307	6.5225	2718 7	37.23
19	LADAKH	0	0.0000	0	0.0000	0	0.0000	0	0.0000	0	0.0000	0	0.0000	0	0
20	LAKSHADWEP	0	0.0000	0	0.0000	0	0.0000	0	0.0000	0	0.0000	0	0.0000	0	0
21	MADHYA PRADESH	5429	9.0405	4003	4.5954	5661	9.7270	8765	18.0335	1293	3.9276	1728	3.9266	2687 9	49.25
22	MAHARASHTRA	1082	4.0443	459	2.4890	1490	5.8300	691	5.9860	1757	6.7339	442	3.9973	5921	29.08
23	MANIPUR	12	0.0317	7	0.0150	0	0.0000	32	0.1116	27	0.1617	63	0.1679	141	0.48
24	MEGHALAYA	0	0.0000	0	0.0000	6	0.0566	5	0.0073	22	0.0471	31	0.1153	64	0.226
25	MIZORAM	26	0.0359	5	0.0046	11	0.0155	12	0.1372	2	0.0698	0	0.0000	56	0.263
26	NAGALAND	0	0.0000	45	0.0485	6	0.0100	2	0.0018	7	0.0075	1	0.0032	61	0.07
27	ODISHA	3341	7.4491	1495	3.0094	2699	5.4000	3168	6.1144	1467	4.3636	1941	6.0202	1411 1	32.35
28	PUDUCHERRY	79	0.3888	27	0.2659	95	0.2863	46	0.2999	7	0.3876	56	0.1843	310	1.81
29	PUNJAB	444	1.2273	1019	1.5529	1393	2.1197	1094	1.7366	608	2.3495	91	0.2266	4649	9.21
30	RAJASTHAN	1567	3.9550	76	1.4275	1856	4.0762	1084	3.5449	1007	3.5116	787	2.7516	6377	19.26
31	SIKKIM	7	0.0537	3	0.0027	3	0.0029	1	0.0009	1	0.0011	6	0.0369	21	0.09
32	TAMIL NADU	1181	4.4209	2000	5.2572	4384	9.1456	6448	13.4580	4046	10.694 2	3820	7.0739	2187 9	50.04

33	TELANGANA	328	1.8423	95	6.0501	1340	6.3951	2936	8.8594	879	6.7624	183	1.5136	5761	31.42
34	TRIPURA	159	0.3570	66	0.0974	186	1.1876	245	0.4755	329	1.8592	79	0.1712	1064	4.14
35	UTTARAKHAN D	391	1.4776	142	0.4644	259	0.9639	229	1.0455	64	0.4452	142	0.6201	1227	5.01
36	UTTAR PRADESH	18205	45.7274	7177	36.7572	5115	32.9010	2318	24.3304	4477	24.858 2	1934	6.5045	3922 6	171.07
37	WEST BENGAL	485	2.1821	660	4.4215	512	3.4883	459	4.4916	596	5.2205	28	0.7000	2740	20.5
38	Canara Bank	0	0.0000	0	0.0000	0	0.0000	0	0.0000	0	0.0000	447	24.720 2	447	24.72
39	Advertising & Publicity	0	0.0000	0	0.0000	0	0.0000	0	0.0000	0	0.2000	0	0.5146	0	0.71
40	Bank Service Charge & Agency Charge	0	0.0000	0	0.0000	0	0.0000	0	0.0000	0	0.6621	0	0.3500	0	1.01
	TOTAL	42972	114.5671	26067	91.7668	42136	131.3952	44162	145.1979	29374	131.3321	23085	90.5700	207796	704.82

*DEPwD does not keep SC/ST/General/OBC category wise data for scholarship scheme.

Unique Disability Identity (UDID) CARD GENERATED as on 08/08/2025

S. No.	Name of the State	UDID card generated
1	Andaman And Nicobar Islands	6755
2	Andhra Pradesh	980828
3	Arunachal Pradesh	4389
4	Assam	231871
5	Bihar	642293
6	Chandigarh	12216
7	Chhattisgarh	267799
8	Delhi	97536
9	Goa	12390
10	Gujarat	469038
11	Haryana	222465
12	Himachal Pradesh	106392
13	Jammu And Kashmir	219261
14	Jharkhand	202384
15	Karnataka	887030
16	Kerala	396647
17	Ladakh	3927
18	Lakshadweep	1187
19	Madhya Pradesh	963155
20	Maharashtra	1294207
21	Manipur	15376
22	Meghalaya	33596
23	Mizoram	6657
24	Nagaland	3680
25	Odisha	857945
26	Puducherry	23454

27	Punjab	373978
28	Rajasthan	675422
29	Sikkim	5569
30	Tamil Nadu	926111
31	Telangana	781428
32	The Dadra And Nagar Haveli And Daman And Diu	4424
33	Tripura	41254
34	Uttar Pradesh	1560767
35	Uttarakhand	101448
36	West Bengal	151712
	Total	12584591
